	Annexure-6 Name of the corporate debtor: HYBRO FOODS PRIVATE LIMITED CIN:-U15100MH1997PTC112310 Date of commencement of CIRP: 27-03-2025 List of Creditors as on 26-04-2025 (Based on the claim received upto 26-04-2025)													
	List of Operational creditors (Employees)													
Sr. No.	Name of Creditor	Details of Claim Received		Details of claim admitted					Amount	Amount		Amount		
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	of contingent claim	of any mutual dues,	Amount of claim not admitted	of claim under verification	Remarks, if any	
1	Mr. Ajeet Kumar Rajendra Lal	Note - 1	60,280	60,280	Unsecured	No								
	Total		60,280.00	60,280.00	-	-	-	-	-	-	-	-		

Note 1 : All the above claims have been admitted in accordance with regulation 12(2)(c) of the liquidation process regulations which provides that where a stakeholder does not submit its claim during liquidation process the claim submitted by such a stakeholder, and duly collated by a IRP/ RP, as the case may be, during the CIRP under the IBBI (Insolvency resolution process for corporate persons) Regulations, 2016, shall be deemed to be submitted under the section 38 of the code.